

Annexure-2

Name of the corporate debtor: M B MALLS PRIVATE LIMITED; Date of commencement of CIRP: 03.08.2022; List of creditors as on: 04.10.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No	Name of creditor	Details of claim received		Period of Claim Amount	Books of Accounts		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark if any	
		Date of receipt	Amount claimed		Balance as per Tally	Balance as per Latest Audited B/S	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Bank of Baroda	16-08-2022	73,11,01,176.00				73,11,01,176.00	Secured Loan	73,11,01,176.00	NIL	NO	36.15%	NIL	NIL	NIL	NIL	Provisionally Admitted
2	Punjab National Bank	22-08-2022	79,96,18,662.45				79,96,18,662.45	Secured Loan	79,96,18,662.45	NIL	NO	39.54%	NIL	NIL	NIL	NIL	Provisionally Admitted
			1,53,07,19,838.45				1,53,07,19,838.45		1,53,07,19,838.45			75.6900%					
Note 1- Details of Security Interest																	
1) Bank of Baroda: -																	
(a) 1st Pari-passus charge on fixed assets of the company including project assets																	
(b) Hypothecation of receivables and other current assets of the company,																	
(c) Equitable mortgage of Land and Building situated at 13/6 Mathura Road, NH-2, Faridabad in name of M/s M B Malls Pvt Ltd.																	
(d) Personal Guarantee of																	
(i) Sh. Shrichand Keswani																	
(ii) Shri. Omprakash Keswani																	